

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **13.04.2026** (MONDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:00 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 45/2026 For Additional Docs IA No. 611/2026 For Exemption IA No. 612/2026 For Condone Delay IA No. 613/2026	Chegoni Venkata Tulasi Vs BS Envi-Tech Pvt Ltd & 2 Ors	Mr. S Rajagopalan	
2.	Comp App (AT) (CH) (Ins) No. 185/2026 For Stay IA No. 540/2026 For Exemption IA No. 541/2026 (With Defects)	Cholamandalam Investment and Finance Company Ltd Vs Nithiyantham Ramachandran C, Liquidator of Srivatsa International Pvt Ltd & 2 Ors.	Mr. Kishore Balasubramaniam	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 215/2026 For Stay IA No. 606/2026 (With defects)	SSR Kishen (<i>Also known as SRS Kishen,</i>) Personal Guarantor of Terry Gold India Ltd. Vs Omkara Asset Reconstruction Pvt Ltd & 2 Ors.	Ms. B Nishitha	
4.	Comp App (AT) (CH) (Ins) No. 216/2026 For Stay IA No. 608/2026 (With defects)	Ajay Singh, Personal Guarantor of Terry Gold India Ltd. Vs Omkara Asset Reconstruction Pvt Ltd & 2 Ors.	Ms. B Nishitha	

For Orders

(Request for adjournment in Item No. 5 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt Ltd Vs Ozone Projects Pvt Ltd	Mr. Jerin Asher Sojan	Mr. SK Harinarayanan
6.	IA No. 53/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 21/2026 For Stay IA No. 52/2026 For Exemption IA No. 54/2026	Kineta Global Limited SRA, Blue Park Seafoods Pvt Ltd Vs Employees Provident Fund Organisation & Anr. WITH	Mr. Bendi Raviteja	
7.	IA No. 55/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 22/2026 For Stay IA No. 56/2026 For Exemption IA No. 57/2026	Kineta Global Limited SRA, Blue Park Seafoods Pvt Ltd Vs Employees Provident Fund Organisation & Anr	Mr. Bendi Raviteja	
8.	IA No. 348/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 112/2026 For Stay IA No. 346/2026 For Exemption IA No. 347/2026	Kunaparaju Sudharshan Verma Suspended Board of Director of Bharat Waterfront Pvt Ltd Vs IL & FS Financial Services Ltd & 2 Ors	Mr.Yogesh Jagia	
9.	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No. 1228/2023	Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt Ltd Vs IL & FS Financial Services Ltd. & Anr	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy- R1
10.	Comp App (AT) (CH) No. 20/2024 For Stay IA No. 351/2024	Galipoglu Hidromas India Manufacturing Pvt Ltd & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S	Ms. Vandana Raheja	Ms. Lily Francis

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjun Kumar Rathi, Liquidator for Ind Barath Power Ltd. WITH	Mr. Bhagavath Krishnan	

12.	IA No. 150/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjun Kumar Rathi, RP (Now Liquidator) Ind-Barath Power (Madras) Ltd & 13 Ors WITH	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju R9 Mr. Shashank Agarwal R12 Mr. Narendar Naik R13
13.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021	Ashish Arjun Kumar Rathi, Liquidator of Ind-Barath Power (Madras) Ltd Vs Kanumuru Raju Raghu Rama Krishna & 12 Ors.	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju R8 Mr. Anant Merathia R12

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd Vs MD Overseas Ltd & Anr WITH	Mr. K Gaurav Kumar	Mr. Ramasubramaniam Raja- R1 Mr. J Manivannan R2
15.	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan, RP of Mega Food Products Madras Pvt. Ltd Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd. & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar R1 Mr. J Manivannan R2
16.	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd. & Anr	Mr. Ramasubramaniam Raja	Mr. K Gaurav Kumar R1 Mr. AS Arvind R2
17.	Comp App (AT) (CH) (Ins) No. 141/2021	BS Limited (In Liquidation) Vs Rajesh Agarwal & 12 Ors	Mr. M Anil Kumar	Mr. V Arunkumar R1 R2 Mr. B Dhanaraj- R5 Mr. Vinay Babu Gade, PCS - R13
18.	Comp App (AT) (CH) (Ins) No. 269/2024	State Bank of India Vs B. Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt Ltd & Anr. WITH	Mr. R Imayavaramaban	

19.	Comp App (AT) (CH) (Ins) No. 302/2024	State Bank of India Vs B Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt Ltd & Anr	Mr. R Imayavaramaban	
20.	Comp App (AT) (CH) (Ins) No. 366/2024	Zyna Medtech Pvt Ltd Vs Andhra Pradesh Medtech Zone Ltd	Mr. Pawan Jhabakh	Mr. Syed Afridi
21.	Comp App (AT) (CH) (Ins) No. 407/2024 For Exemption IA No. 1110/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd & Anr. Vs Water Resources Department, The Executive Engineer & Anr.	Mr. Allwin Godwin	Mr. Atul Jha
22.	Comp App (AT) (CH) (Ins) No. 424/2024 For Stay IA No. 1152/2024	The Executive Engineer Electricity Department Karaikal & Anr. Vs A Subathira & 2 Ors	Mr. Ramasamy Meyyappan	Mr. MS Viswanathan R1 R2 Mr. V Manivannan- R3
23.	Comp App (AT) (CH) No. 95/2025 For Additional Docs IA No. 951/2025 For Direction IA No. 952/2025	MVV Nagi Reddy (HUF) Vs Midwest Granite Pvt Ltd & 8 Ors.	Mr. BSV Prakash Kumar	Mr. TK Bhaskar R1 Mr. Y Suryanarayana R2-R5, R7
24.	Comp App (AT) (CH) (Ins) No. 296/2025 For Direction IA No. 866/2025	The Authum Investment & Infrastructure Ltd Vs Ramakrishnan Sadasivan, RP of Connect Wind (India) Pvt Ltd & 2 Ors	Mr. Ashwin Shanbhag	Mr. B Dhanaraj R1 Mr. AG Sathyanarayana R2 Mr. ML Ganesh R3
25.	Comp App (AT) (CH) (Ins) No. 455/2025 For Exemption IA No. 1301/2025	The Royal Castle Owners Welfare Association (TRCOWA) Vs TruPro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd & 11 Ors. WITH	Mr. Kishore Balasubramaniam	
26.	Comp App (AT) (CH) (Ins) No. 471/2025 For Exemption IA No. 1339/2025	The Temple Waves All Block Flat Owners Welfare Association &2 Ors Vs TruPro Insolvency Services LLP RP of Amar Prakaash Developers Pvt Ltd & 11 Ors.	Mr. Kishore Balasubramaniam	

27.	Comp App (AT) (CH) (Ins) No. 498/2025	Jenson Paul Suspended Director of the Euro Tech Maritime Academy Pvt Ltd Vs Axis Bank Ltd & Anr	Mr. Anirudh A Sriram	Mr. Cyril Amarchand Mangaldas R1 Ms. Aishwarya Prasad R2
28.	Comp App (AT) (CH) (Ins) No. 521/2025 For Stay IA No. 1469/2025	Ramkumar Reddy Satty Managing Director of T & R Auto Pvt Ltd Vs Kotak Mahindra Bank Ltd & 2 Ors.	Dr. KV Srinivas	Mr. Akshay Goel R1 Mr. Peri Rama Krishna R2
29.	Comp App (AT) (CH) (Ins) No. 103/2026 For Stay IA No. 310/2026	Kalayani Steels Ltd Vs Southern Power Distribution Company of TG Ltd & Anr	Mr. Thriyambak J Kannan	Mr. Adithya Reddy R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Comp App (AT) (CH) No. 36/2022	PA Hamza Vs TP Anil Kumar & 11 Ors	Ms. Harshini Jhothiraman	Mr. Allwin Godwin R1- R4 Mr. Alishan Naqvee R5- R12
31.	Comp App (AT) (CH) (Ins) No. 78/2022 For Stay IA No. 158/2022 Urgent Hearing IA No. 159/2022	Roxcel Trading Company GmbH Vs Satyadevei Alamuri, RP of NUI Pulp & Paper Industries Pvt Ltd & 4 Ors	Ms. Savitha K Jagadeesan	Mr. Ramaswamy Meyappan- R1
32.	Comp App (AT) (CH) (Ins) No. 175/2022 For Stay IA No. 400/2022	Pranit Joshi, Regional Provident Fund Commissioner II, EPFO, Chennai Vs PRC International Hotels Pvt Ltd & Anr	Mr. PK Paneer Selvam	Ms. MS Elamathi-R1 Mr. AK Vijay Maghesh R2
33.	Comp App (AT) (CH) (Ins) No. 323/2022 For Stay IA No. 682/2022	Naseer Ahmed Vs State Bank of India WITH	Mr. G Sridhar	Mr. B Chandrasekaran
34.	Comp App (AT) (CH) (Ins) No. 19/2023 For Stay IA No. 61/2023	Awaiz Ahmed Vs State Bank of India	Mr. G Sridhar	Mr. B Chandrasekaran
35.	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No.173/2023 For Urgent Hearing IA No. 1153/2023, 641/2024, 1449/2025 & 591/2026	Krishna Mohan Gollamudi, Liquidator for Priyadarsini Ltd. Vs V. Amar Chand & Anr	Mr. M Ramu	Mr. Sharad Sanghi R1

36.	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023	Sasisri Extractions Ltd & 4 Ors. Vs M Srinivasa Rao & 6 Ors	Mr. Pramod Kumar	Dr. KS Ravichandran Ms. Manjula Devi R1 R2 R4 R6
37.	Comp App (AT) (CH) (Ins) No. 01/2024 For Stay IA No. 3/2024 For Exemption IA No. 4/2024 To Adv. Hg. IA No. 963/2024	Radiant Corporation Pvt Ltd, Rep by its Authorized Rep KVV Janardhana Rao Vs Gullapalli Kishore Babu, Chairperson of the Monitoring Committee of Jeevan Polymers Pvt Ltd & Anr	Mr. Ch. Siddhartha Sarma	Ms. JVL Bharati- R1 Mr. Manjeet Bucha, CS R2
38.	Comp App (AT) (CH) (Ins) No. 409/2024	Jindal Steel & Power Ltd Vs Sanjay Gupta Liquidator, Lanco Babandh Power Ltd	Mr. Anirudh Krishnan	Ms. Shalya Agarwal

12.00 PM

**In the Court of Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 77/2022	Aruppukottai Shri Ramalinga Spinners Pvt Ltd Vs D Senthilkumar & 9 Ors WITH	Ms. R Moneshaa	Mr. AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr. Surya Teja SS Nalla R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10
2.	Comp App (AT) (CH) No. 79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr. Surya Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Ms. R Moneshaa- R9 Mr. AR Ramanathan R10
3.	Comp App (AT) (CH) No. 81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan R3-R5 Mr. Surya Teja SS Nalla R6 Mr. Ashwin Shanbhag R8 Ms. R Moneshaa R9 Mr. AR Ramanathan R10

4.	Comp App (AT) (CH) No. 82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298,1188/2023 For Urgent Hearing IA No. 257/2026	D Kothai Vs D Senthil Kumar & 9 Ors WITH	Mr. Surya Teja SS Nalla	Mr. Bhagavat Krishnan R3, R5 & R6 Mr. Ashwin Shanbhag R7 Ms. R Moneshaa- R8 Ms. Priyadarshini Natarajan- R9
5.	Comp App (AT) (CH) No. 83/2022 Contempt Case No.7/2022 For Directions IA No. 99, 1190/2023 IA No. 883/2023	T R Dhinakaran & 3 Ors Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors WITH	Mr. Bhagavath Krishnan	Mr. AR Ramanathan R2 Mr. Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr. Ashwin Shanbhag R6 Ms. R Moneshaa- R7
6.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar & 9 Ors	Mr. C Vigneswaran	Mr. AR Ramanathan R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in